

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III**

2. C.P.(IB)-1466/(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.04.2021**

NAME OF THE PARTIES: Interocean Fincap Services Pvt Ltd

V/s

Max Alert Systems Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsels on both sides are present through virtual hearing. Counsel for the respondent mentions that the pleadings are completed. List this matter on 06.05.2021 high on board for hearing.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

Sd/-

H.V. SUBBA RAO
Member (Judicial)